

HIGH COURT OF SIKKIM

Record of proceedings

**I.A. No.01 of 2023
IN
RFA No. 09 of 2023 (Filing No.)**

UMA SHANKER PRASAD & ORS.

.... APPELLANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS.

.... RESPONDENTS

Date: 20.04.2023

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellants : Mr. Sudipto Mazumdar, Senior Advocate with
Mr. Pema Ongchu Bhutia, Advocate.

For Respondent : Mr. Manish Kr. Jain, Advocate.
Nos.1 and 2.

Respondent : None.
No.3.

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1] Mr. Manish Kumar Jain, learned counsel appears for respondent nos. 1 and 2 and desires to file a response to the I.A. No. 01 of 2023. Two weeks as prayed for is granted.

2] List thereafter, on 24.05.2023.

Judge